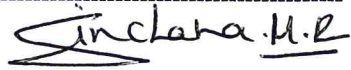


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.09/BB/ 2017	-	For filing report of RD	230/ 232	e-Mudra Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchaha M.R.	ROC/RD	

Counsel for petitioner is present. Smt. M.R. Sinchaha appearing for ROC/RD has filed memo of appearance for ROC/RD. Today, the counsel for petitioner has filed synopsis along with affidavit. Counsel for petitioner undertakes to file the Chartered Accountant's certificate with regard to the observation made by the ROC in his report, in the Registry and requested the Tribunal to post for orders.

Hence, the matter is reserved for orders. Counsel for petitioner to file the CA certificate in the Registry.


MEMBER (J)


MEMBER (T)